

Information note to the Press (Press Release No. 31/2020)

For immediate release

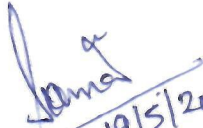
TELECOM REGULATORY AUTHORITY OF INDIA

Extension of last date to receive comments/ counter comments on TRAI Consultation Paper on 'Framework for Technical Compliance of Conditional Access System (CAS) and Subscriber Management Systems (SMS) for Broadcasting & Cable services'.

New Delhi, 19th May 2020:- The Telecom Regulatory Authority of India (TRAI) had invited comments / counter-comments of stakeholders on Consultation paper on "*Framework for Technical Compliance of Conditional Access System (CAS) and Subscriber Management Systems (SMS) for Broadcasting & Cable services*" dated 22nd April 2020. The last date for receiving of written comments and counter-comments were fixed as 20th May 2020 and 3rd June 2020 respectively.

2. Keeping in view the request of stakeholders / Industry Association for extension of time for submission of comments, it has been decided to extend the last date for submission of written comments upto **3rd June 2020** and for counter-comments upto **17th June 2020**. No further requests for extension would be considered.

3. The comments/counter-comments may be sent, preferably in electronic form at advbcs-2@traai.gov.in or jadvisor-bcs@traai.gov.in. For any clarification/ information, Shri Anil Kumar Bhardwaj Advisor (B&CS) may be contacted at Tel. No.: +91-11-23237922, or at email-id above.


(S K Gupta)
19/5/2020

Secretary, TRAI.